

Deposit Money for Installation of Telephones in Rural areas

*86. SHRI S. R. REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to reduce the Telephone Deposit money for the installation of Telephones atleast in the rural areas; and

(b) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes, Sir. It is proposed to reduce the deposit in rural areas, where the telephone exchange capacity is less than 100 lines, to Rs. 100/- only.

(b) Does not arise.

SHRI S. R. REDDY: In view of the very low per capita income in the rural areas, will the Minister consider reduction of deposit even to Rs. 50 or even free? Secondly, will he also consider the reduction of rentals in view of the poverty prevailing in the rural areas?

SHRI NARHARI PRASAD SUKHDEO SAI: We have only consider the advance deposit money, not the security deposit and other things.

SHRI S. R. REDDY: Regarding the rentals, I would also like the Minister to reduce substantially the rentals of telephones in the rural areas?

SHRI NARHARI PRASAD SUKHDEO SAI: No, we are not considering it yet.

SHRI A. SUNNA SAHIB: Regarding installation of telephones in the rural areas, may I know from the hon. Minister how many more telephone connections have been given so far?

MR. SPEAKER: Mr. Sunna Sahib, it does not arise.

SHRI A. SUNNA SAHIB: Because of the reduction being given, how many more applications are received?

MR. SPEAKER: Because of the reduction, how many more applications are received? Because of the reduction have there been more applications?

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA): If any specific question is asked, I will be able to answer. I want notice.

MR. SPEAKER: He has not got the information.

श्री शिवनारायण सरसूनिया : मैं यह जानना चाहता हूँ कि जिस तरह शहरों में टेलीफोन के बिलों में कुल लोकल काल्ब को एडजस्ट किया जाता है, क्या रूरल एरियाज में भी उतनी काल्ब को एडजस्ट किया जायेगा और वहाँ के लोगों को भी वही फेसिलिटी दी जायेगी ।

श्री नरहरि प्रसाद सुखदेव साय : मूल प्रश्न सिर्फ एडवांस डिपोजिट के बारे में है । माननीय सदस्य जो प्रश्न पूछ रहे हैं, उनके लिए नोटिस चाहिए ।

श्री रणजीत सिंह : मैं माननीय मंत्री जी से जानना चाहता हूँ कि जो रिडक्शन की गई है, इस के आदेश नीचे जो पी एंड टी के सकिस्त हैं और डिविजन्स हैं उन में पहुंच गए हैं या नहीं ?

श्री नरहरि प्रसाद सुखदेव साय : पहले प्रोपोजल है ।

Directorate of Agricultural Aviation

*87. SHRI SHIV NARAIN SARSONIA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) when the Directorate of Agricultural Aviation under the Ministry was set up;

(b) the annual expenditure incurred thereon; and

(c) whether it is a temporary Department?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). A statement is laid on the Table of the Sabha.

Statement

(a) The Directorate of Agricultural Aviation under the Ministry of Agriculture and Irrigation (Department of Agriculture) was set up w.e.f. 13th January, 1971.

(b) The annual expenditure incurred thereon year-wise is as under:—

Year	Revenue Expenditure	Capital Expenditure
	Rs.	Rs.
1972-73	16,29,803.00	5,68,010.00
1973-74	28,49,273.00	83,312.00
1974-75	34,36,666.00	47,61,480.00
1975-76	43,03,119.00	49,11,672.00
1976-77	49,96,094.00	93,30,963.00
1977-78	60,43,104.00	4,77,017.10
1978-79 (upto January 1979)	50,10,874.00	—

(c) Yes, Sir.

श्री शिवनारायण सरजूनिया : मंत्री महोदय ने जो विवरण सभा पटल पर रखा है उस के अनुसार पिछले 9 साल से यह विपार्टमेंट चल रहा है। डीन कैबिनेट के लिए स्टाफ एक महत्वपूर्ण काम है। लेकिन उस के लिए डायरेक्टर एक टोटल स्टाफ डेपुटेशन पर मंत्राया जाता है जिस के कारण बिना सफल उस में बना हुआ है। डायरेक्टर दो-दो बार भाते हैं। मैं एक स्पेशलिस्ट सवाल यह पूछना चाहता हूँ कि इस के लिए जितने लोग डेपुटेशन पर भाते हैं, उन को बार बार जो ट्रेनिंग मिलवाते हैं और उन के ऊपर बार बार खर्च करते हैं, वह क्या नेचुरल लास नहीं है ?

श्री सुरजीत सिंह बरनाला : ये जो पायलट्स हैं ये एयर फोर्स के लिए जाते हैं जैसे तो बेसिकली उन की ट्रेनिंग हुई होती है लेकिन उन को थोड़े समय के लिए कोई पत्रह सेल्स बंद के लिए

एग्जीक्यूटिव एविएशन की ट्रेनिंग दी जाती है। और कोई बहुत जायदा ट्रेनिंग उन को देने की जरूरत नहीं होती। बाकी ट्रेनिंग उन को दी होती है, इसलिए वह काम बेहतर कर सकते हैं।

श्री शिवनारायण सरजूनिया : 6 महीने तक की ट्रेनिंग का प्रावधान है पर उस के साथ यह भी है कि जो पायलट्स लिए जाते हैं उस में 50 परसेंट सिविल लिए जाने चाहिए लेकिन एक सकल बूक बना हुआ है इसलिए कोई सिविल पायलट नहीं लिया गया। इस के साथ साथ पर ईयर और पर अवर कवर कितना किया गया पर पायलट और पर कैप्ट, यह बताने की कृपा करें।

श्री सुरजीत सिंह बरनाला : कवरेज के बारे में प्रथम प्रथम साल की 1972-73 से के कर फिगर्स मेरे पास हैं। 1972-73 में एकड़ कवरेज 219036 है, प्रथम साल 334755 है और 77-78 में 422500 है। 1978-79 में जनवरी 1979 तक 420710 हुआ है।

SHRI K. LAKKAPPA: Though this question seems to be an innocent one, it requires a very thorough probe. There are private operators operating in this field. The Government operators are not trained and are not functioning. Instead, the private people are operating. Will the Minister look into this as to why the private operators are being encouraged? Will he tell us how many private operators are operating and spraying successfully? Will the Minister see to it that the entire thing is streamlined so that the whole thing is controlled by the Agriculture Ministry?

SHRI SURJIT SINGH BARNALA: There are private operators also. They are operating mainly with helicopters. Helicopters are more popular than our fixed wing planes. Our Aviation Department has got only four helicopters and we are using them. But the private operators are also using helicopters and it would not be possible for us to eliminate the private operators. They are engaged by some States, corporations or even some private people when they need it and whenever they require our services, that is also given to them.

SHRI K. VIJAYA BHASKARA REDDY: Will the hon. Minister recognise spraying as part of the agricultural operations and will take the responsibility of spraying by aircraft throughout the country and reduce the burden on the farmers?

SHRI SURJIT SINGH BARNALA: Sir, I agree with the hon. Member that spraying is a part of the agricultural operations. But it is not possible for the Government to take over the operations completely and do the spraying of all the areas throughout the country. Wherever there is a necessity, when the State Governments and the farmers need it, we supply them the machines.

Action Plan for Flood Control in the Country

*88. **SHRI SUBHASH CHANDRA BOSE ALLURI:**

SHRI SURENDRA BIKRAM:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to lay a statement showing:

(a) whether it is a fact that Government are considering an action plan of Rs. 1700 crores for flood control in the country;

(b) if so, how this money is to be distributed in all the States and how the plan is to be implemented; and

(c) have Government made some blue print for this plan and if so, details of the same?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). A Working Group was set up by the Government to suggest a programme of action for flood control. The Report of the Working Group has been received and is under the consideration of the Government.

(c) No Sir.

SHRI SUBHASH CHANDRA BOSE ALLURI: My first part of the question is not answered. My first question is: whether it is a fact that the Government is considering an action plan of Rs. 1700 crores for flood control in the country? That was the news item in the newspaper. What is the river-wise break-up of allotment of funds to the States out of this Plan outlay?

SHRI SURJIT SINGH BARNALA: Sir, I could not say definitely that the action plan of Rs. 1700 crores is being considered. But the report submitted by the Working Group is under consideration, that is, many components which are being looked into and which would not be required right now, what amount is going to be spent for each State, etc.

SHRI SUBHASH CHANDRA BOSE ALLURI: In this connection, whether Kolleru Lake in Andhra Pradesh which is also affecting the neighbouring areas due to heavy rainfall is included in the Plan Outlay? When you allot funds to the State Governments whether you ask them to spend that money for any particular area? Whether any blue-print plan has been prepared by the Government for this purpose?

SHRI SURJIT SINGH BARNALA: Normally, the flood-protection and irrigation is a State subject and they have to do this work themselves. But we make some plans and the State Governments are also asked to submit their plans and then they are examined and some Central assistance goes to the States.

SHRI SUBHASH CHANDRA BOSE ALLURI: He is saying that they will be giving some money under this Plan. But this amount of Rs. 1700 crores is for natural calamities, flood-control, etc. Recently we had tidal wave in Andhra Pradesh and other natural calamities. This report I have read in one of the newspapers. I can produce it.